

U.G.C. Regulations regarding Recognition of Institutions

4829. SHRI ANNASAHEB GOTKHINDE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the University Grants Commission has made new regulation, regarding the recognition of Institutions which had come into force since 1st September, 1972;

(b) whether apprehensions have been expressed by the Managing Societies of the Colleges regarding the implications of para (iii) of the concerned regulation;

(c) whether Government are aware that the relations between the Managing Societies and the Colleges would be complicated because of the provisions of the said para (iii); and

(d) whether Government propose to call for the views of the concerned bodies, review the position and suitably amend the regulations?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The University Grants Commission has revised the regulations framed under Section 2(i) of the University Grants Commission Act. The revised regulations have been enforced with effect from September 1, 1971.

(b) to (d). The University Grants Commission has received a large number of representations indicating the difficulties that would be involved in the implementation of the regulations so far as the existing institutions are concerned. The Commission has appointed a Committee to go into the matter.

Spread of India's Musical Culture Abroad

4830. KUMARI KAMLA KUMARI: Will the Minister of CULTURE be pleased to state:

(a) whether Government propose to send some Tabla, Sitar, Sarangi and Bansuri

players to spread the Indian culture abroad; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Tabla, sitar, sarangi and bansuri players have been included either as solo artistes or as accompanies in performing troupes sent abroad under the Cultural Activities and Cultural Exchange Programmes. It is expected that this will continue in future also. For an effective projection of India's artistic image, suitable opportunities will be given to our distinguished musicians including those of tabla, sitar, sarangi and bansuri.

(b) Does not arise.

कृषि भूमि की चकबन्दी

4831. डा० गोविन्द दास रिद्धारिया : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के विचार में कृषि उत्पादन बढ़ाने के लिये भूमि की चकबन्दी करना आवश्यक है ; और

(ख) यदि हाँ, तो क्या विभिन्न राज्यों में भूमि की चकबन्दी करने के कार्य को पूरा करने के लिये सरकार ने कोई लक्ष्य तिथि निर्धारित की है और प्रत्येक राज्य में अब तक खेती योग्य कितने एकड़ भूमि की चकबन्दी की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री प्रणालासिंह जी० शिन्धे) : (क) भूमि की चकबन्दी करने से कृषि उत्पादन बढ़ाने में सहायता मिलेगी ।

(ख) प्राशा है उत्तर प्रदेश में चकबन्दी का काम 1979-80 तक पूरा हो जायेगा प्राशा है कि पंजाब में यह कार्य फरवरी । 73 तक पूरा कर लिया जायेगा ।